

2. Shrimati P.T. Usha
3. Shrimati Kiran Choudhry
4. Shrimati Mamata Mohanta
5. Shri Ghanshyam Tiwari
6. Dr. Sasmit Patra
7. Shri Ajay Makan; and
8. Shri Bhubaneswar Kalita.

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**MOTION FOR ELECTION TO THE ADVISORY COUNCIL OF THE DELHI  
DEVELOPMENT AUTHORITY (DDA)**

**MR. CHAIRMAN:** Shri Manohar Lal to move a motion for election of one member to the Advisory Council of the Delhi Development Authority.

**आवासन और शहरी कार्य मंत्री; तथा विद्युत मंत्री (श्री मनोहर लाल):** महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूँ:-

"कि दिल्ली विकास अधिनियम, 1957 (1957 का 61) की धारा 5 की उप-धारा (4) के साथ पठित उप-धारा (2) के खंड (ज) के अनुसरण में, यह सभा उस रीति से, जैसा सभापति निदेश दें, सभा के सदस्यों में से एक सदस्य को चार वर्ष की अवधि के लिए दिल्ली विकास प्राधिकरण की सलाहकार परिषद् का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

*The question was put and the motion was adopted.*

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**MOTION FOR ELECTION TO THE NATIONAL INSTITUTE OF MENTAL HEALTH  
AND NEURO-SCIENCES (NIMHANS), BANGALORE**

**MR. CHAIRMAN:** Shri Jagat Prakash Nadda to move a motion for election of one member to the National Institute of Mental Health and Neuro-Sciences.

**THE MINISTER OF HEALTH AND FAMILY WELFARE; AND THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA):** Sir, I move:—

"That in pursuance of clause (l) of sub-section (l) of Section 5 of the National Institute of Mental Health and Neuro-Sciences (NIMHANS), Bangalore, Act, 2012, this House do proceed to elect in such manner as directed by the Chairman, one